NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------|----------|-----------|------------------|---|
| CP(IB)No.54/ BB/ 2017 | - | Admission | Rule-6 of IB. | Ram Charan Company Pvt. Ltd., Vs Falcon Tyres Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. Raghuram

Cadambi

For

C.K. Nandakumar

Appearing for

Mandakumar

ORDER

Counsel for petitioner is present. This petition is also filed against Falcon Tyres Ltd., Already an IRP was appointed on the petition filed by other company against Falcon Tyres Ltd., that matter is pending for IPR's report. To hear the Counsel about maintainability of this petition against the same company. List it for hearing on 09/08/2017

Member (T)

Member (J)

SIGNATURE